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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 45/2021

**GUJARAT COOPERATIVE MILK MARKETING
FEDERATION LTD & ANR.**

..... Plaintiffs

Through: Mr. Abhishek Singh, Mr. Jamal
Anand, Mr. Elvin Joshy and Ms. Alisha
Sharma, Advs.

versus

SUJAY KUMAR & ORS.

..... Defendants

Through: Ms. Smriti Sinha, Ms.
Vasundhara Nagarath and Ms. Shreyanshi
Pathak, Advs. for D-1

Mr. Aditya Gupta, Adv. for Google Ireland

Mr. Tejas Karia, Mr. Varun Pathak, Ms.

Ameesha Rana, Mr. Yash Karunakaran and Mr.

Vishesh Sharma, Advs. for D-2

Mr. Deepak Gogia and Mr. Aadhar Nautiyal,

Advs. for D-3

Mr. Nikhil Singhvi, Mr. Bilal Ikram, Mr.

Shikhar Kishore, and Mr. Milind Raj Dixit,

Advs. for D-4

Mr. Neel Mason, Mr. Vihan Dang, Ms. Aditi

Umapathy and Ms. Pragya Jain, Advs. for

D-6

Mr. Anurag Ahluwalia and Mr. Abhigyan

Siddhant, Advs. for UOI

+ CS(COMM) 273/2021

**GUJARAT COOPERATIVE MILK MARKETING
FEDERATION LTD & ANR.**

..... Plaintiffs

Through: Mr. Abhishek Singh, Mr. Jamal
Anand, Mr. Elvin Joshy and Ms. Alisha
Sharma, Advs.

versus

RISHABH KAUSHAL & ORS.

..... Defendants

Through: Ms. Smriti Sinha, Ms. Vasundhara



Nagarkhanda and Ms. Shreyanshi Pathak, Advs.
for D-1

Mr. Tejas Karia, Mr. Varun Pathak, Ms.
Ameeta Rana, Mr. Yash Karunakaran and Mr.
Vishesh Sharma, Advs. for D-2

Mr. Deepak Gogia and Mr. Aadhar Nautiyal,
Advs. for D-3

Mr. Nikhil Singhvi, Mr. Bilal Ikram, Mr.
Shikhar Kishore, and Mr. Milind Raj Dixit,
Advs. for D-4

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D-6

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Siddhant, Advs. for UOI

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER
01.11.2023

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At joint request, re-notify on 2 February 2024.

C. HARI SHANKAR, J.

NOVEMBER 1, 2023

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